

# HIGH COURT OF JUDICATURE AT ALLAHABAD

## NOTIFICATION

**DATED: ALLAHABAD: August 31, 2006**

**No. 1575 /DR(S)/2006**

Sri **Satish Kumar-II**, Additional District & Sessions Judge(Fast Track Court), Farrukhabad to be Additional District & Sessions Judge (Fast Track Court) Pilibhit..

**No. 1576 /DR(S)/2006**

Sri **Vishesh Sharma**, Additional District & Sessions Judge (Fast Track Court), Pilibhit to be Additional District & Sessions Judge (Fast Track Court) Firozabad.

**BY ORDER OF THE COURT,**

Sd/-

**(SWATANTRA SINGH)  
REGISTRAR GENERAL**

**No. 202 / DR (S)/ 2006, Dated: Allahabad: August 31, 2006.**

Copy forwarded for information and necessary action to:

1. Pramukh Sachiv, Niyukti, U.P.Shasan, Lucknow.
2. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
3. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
4. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. ,(Information available on E-mail).
5. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
6. The Registrar, High Court, Lucknow Bench, Lucknow,(Information available on E-mail).
7. The District & Sessions Judge, Pilibhit, Farrukhabad & Firozabad. (Information available on E-mail).

The Officers mentioned above shall hand over charge of their present posts and take over charge of their new postings immediately.

The handing and taking over charge certificates may kindly be sent to the Deputy Registrar (Services), High Court, Allahabad forthwith.

The Officers who are transferred/ posted on their own request, are not entitled for any T.A. under Rule 42 of Chapter-IV of F.H.B. volume-III.

8. The Publication Secretary, U.P. Judicial Services Association Office, A-1,River Bank Judges Colony, Lucknow.
9. The Registrar (Confidential), High Court, Allahabad.
10. The Officer On Special Duty/Incharge Computer Centre, High Court, Allahabad.
11. The Assistant Registrar (Budget), High Court, Allahabad.
12. The Assistant Registrar(FTC Cell), High Court, Allahabad
13. The Section Officer (Admin.A-3 Section), High Court, Allahabad.
14. The Director, Printing & Stationery, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
15. P.S. to Hon'ble Administrative Judge, Pilibhit, Farrukhabad & Firozabad.(Information available on E-mail).
16. P.S. to Hon'ble Administrative Judge, Fast Track Courts, High Court, Allahabad

**BY ORDER OF THE COURT**

Sd/-

**(K.K.RANJAN)  
DEPUTY REGISTRAR (SERVICES)**